

Title: Introduction of the Constituion (Amendment) Bill, 2005. (Amendment of article 200, etc.).

**15.46 hrs.**

SHRI HANNAN MOLLAH (ULUBERIA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

*The motion was adopted.*

SHRI HANNAN MOLLAH : I introduce the Bill.